

District	Site
1	2
	35. Bilsatganj
Jalaun	36. Orai
Agra	37. Sangai Place Agra
Gorakhpur	38. Golghar Gorakhpur
Saharanpur	39. Babailbuzurg
Chamoli	40. Gauchar
Meerut	41. R.P. Rohla
Muzuffarnagar	42. Thana Bhavan
Sultanpur	43. Industrial Area Jagadishpur.

Special Agriculture Programmes in Gujarat by REC

8744. SHRI MAHESH KANODIA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) The targets fixed under the special agriculture project of the Rural Electrification Corporation in Gujarat; and

(b) the extent of these targets have been achieved district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). The target for pumpsets energisation is fixed by the Planning Commission for the State as a whole, but not district-wise. During 1991-92, a target for energisation of 10,100 pumpsets was

fixed, including 6600 under Special Project Agriculture (SPA) in Gujarat. Against the above target, the Gujarat Electricity Board has reported energisation of 19,524 pumpsets.

[English]

Enquiry Into Fake Sanction of Telephones on Priority

8745. SHRI JA GBIR SINGH:
DR. LAL BAHADUR RAWAL:
SHRI CHETAN P. S.
CHAUHAN:
DR. LAXMINARAYAN
PANDEYA:
SHRI DATTATRAYA BAN-
DARU:
SHRI MAHESH KANODIA:
SHRIMATI RITA VERMA:
SHRI ANNA JOSHI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the enquiry into the complaints of alleged fake sanction of telephones on priority basis prior to June, 1991 has been completed;

(b) if so, the outcome thereof;

(c) whether the telephone connections in the genuine cases have been released;

(d) if not, the reasons therefor; and

(e) the time by which these telephones are likely to be released?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise. at this stage.

(c) to (e). Action for release of out of turn connections sanctioned on recommendations of Member of Parliament and others approved on a case by case basis has been taken. Remaining cases are kept in abeyance pending enquiry.

[*Translation*]

Kosi Multi Purpose Project

8746. SHRI BHOGENDRA JHA: Will the Minister of WATER RESOURCES be pleased to refer to the reply given to the unstarred question No. 6292 on April 6, 1992 and state:

(a) the details of the issues on which there were consensus and dissension of views discussed in the meeting of Indo-Nepal Joint Committee of experts held on February 13-14, 1992 regarding Kosi Multi-purpose project;

(b) whether India has forwarded any preliminary report to the Nepal Government;

(c) if so, the details thereof and the reaction of Nepal Government thereon;

(d) whether the Japanese experts have conducted any survey in this matter;

(e) if so, the outcome thereof; and

(f) the details of the latest report submitted by Indian experts in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) There was consensus on the objectives of taking up the investigation and studies of the Kosi High dam project for flood control, silt control, irrigation and hydro power generation. However for navigational aspect it was agreed to seek direction of the respective Governments.

(b) and (c). A pre-feasibility report of High dam on Kosi was forwarded to Nepal in 1981 and a copy was given in 1985. The response from Nepal has not been received.

(d) and (e). A Japanese team had visited India and Nepal in February 1992 and held preliminary discussions in this regard.

(f) No further report has been prepared by Indian Experts recently.

[*English*]

Branch Post Office in Palakkad, Kerala

8747. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether branch post offices in Palakkad district of Kerala have been set up;

(b) if not, the reasons therefore; and